

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/932/2021**

This the 23rd day of June 2021

**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Iram Mubeen, Age 29 years, D/o Afaq Hussain, R/o Pora Paine, Gandoh, Doda.

.....Applicant

(Advocate:- Mr. Satyajeet)

**Versus**

1. The Union Territory of Jammu and Kashmir through Finance Commissioner, Health and Medical Education Department, Civil Secretariat, J&K-180001.
2. Principal, Govt. Medical College, Jammu-180001.
3. Mission Director, National Health Mission, Jammu-180001.
4. Director, Health Services Deptt. Jammu-180001.
5. Afsana Shabir, D/o Mohd Shabir, R/o Village Kewal Budhal, P/o Budhal, Tehsil Budhal, District Rajour-185233.
6. Anjlee Devi, D/o Tirath Ram, R/o Goha, Doda-182202.
7. Kavita Sharma, D/p Jagdish Raj Sharma, R/o Bherwah, Gajoth, Bhalla, Doda-182202.
8. Anjla Devi, D/o Mangal Singh, R/o Alni Gangota, Gandoh (Bhalesa), Doda-182202.
9. Heena Rozi, D/o Gh. Mohd Attar, R/o Dewal, Mohalla Block Gundna, Doda-182202.
10. Sureshta Devi, D/o Vakkel Chand, R/o Dhar Dugnoo, Billawar, Kathua-184101.
11. Samila Rashid, D/o Mohd Rashid, R/o Fazalabad, District Poonch-185101.
12. Shamshad Goria, S/o Abdul Rashid, R/o Dhar, Sakri, Tehsil Kotranka, Block Budhal, Rajouri-185131.
13. Komal Sambyal, D/o Angrez Singh, R/o BPO Dhandal, Tehsil Kastigarh, Doda-182147.
14. Simronn Sharma, D/o Shree Kumar, R/o Vill. Chichora Chinta, Bhaderwah, Doda-182222.
15. Sarbhati Devi, D/o Madan Lal Sharma, R/o Incho, P.O. Keya Ramnagar, Udhampur.-182122.
16. Gita Devi, D/o Chuni Lal, R/o Vill, Filler, Kishtwar, Block Thakrie-182205.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)



**O R D E R**  
**[O R A L]**



It has been submitted by the learned counsel for the applicant that Respondent No.2 issued an advertisement No. 6/AHJ of 2021 dated 20.05.2021 inviting applications for engagement of Nursing Supervisor and Junior Staff Nurse. In the said advertisement, 195 posts for Junior Staff Nurse were advertised by the official respondents for which the basic eligibility criteria was fixed as 10+2 or above qualification with diploma in Nursing from recognized institute by J&K Para Medical Council and one year experience after receiving degree in public and private sector. The applicant has completed her 10+2 and also completed Diploma Certificate Course in General Nursing from Sai Institute of Allied Sciences, which is recognized by the Govt. J&K, Health and Medical Education Department, J&K State Medical Faculty and J&K State Para Medical Council and being fully eligible applied against the post of Junior Staff Nurse against the above said advertisement issued by Respondent No. 2. It is the case of the applicant that Respondent No. 2 issued impugned selection list for the post of Junior Staff Nurse vide order 112/AHJ of 2021 dated 21.05.2021, whereby the official respondents did not select the applicant for the post of Junior Staff Nurse under RBA category and select private respondents no. 5 to 16 who are having less merit than the applicant. The applicant approached the respondents many times to know about the reason for his not being selected in the selection list, however, no response has been by the respondents till date. Hence, the present O.A.

2. Learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same within a limited time frame.

3. Heard Mr. Satyajeet, learned counsel for the applicant and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.

4. In view of the limited prayer made by the learned counsel for the applicant, the O.A. is disposed of with direction to Respondent No. 2 i.e., Principal Govt. Medical College, Jammu to treat the O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a period of two weeks from the date of receipt of a certified copy of this order. A copy of the speaking so passed, be furnished to the applicant.



5. It is clarified that I have not entered into the merits of the case. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

